

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4600
ANSWERED ON:06.08.2009
PENDING CASES
Agarwal Shri Jai Prakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of cases of dishonour of cheques pending in the courts during the last three years as on date, State-wise;
- (b) whether the Government proposes to set up more number of courts for disposal of such pending cases; and
- (c) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a): No such information is being maintained centrally.

(b) & (c): There is no such proposal at present to establish more courts for disposal of such cases. Subordinate Courts are set up by the State Governments in consultation with the concerned High Courts as per the need.